

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Petition(s) for Special Leave to Appeal (CrI.)
10539/2013

No(s).

PRAVEEN YADAV & ORS
Petitioner(s)

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with office report)

Date : 08/04/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Hemant Mudgil, Adv.
Mr. Daya Krishan Sharma, Adv.

For Respondent(s)

Mr. Sudeep Kumar, Adv.
Mr. Abhish Kumar, Adv.

Ms. Shriya Raj Chauhan, Adv.
Mr. Sudarshan Rajan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

the counter Respondent Nos. 1 to 3 have failed to file
affidavit within the period stipulated under the r
ules. Viewed
thus, the matter shall be processed for listing before the Hon'ble
Court on its own turn.

Signature Not Verified

(M K HA

NJURA)
Digitally signed by
Sushma Kumari Bajaj
Date: 2015.04.10
13:19:47 CEST
Reason:
Registrar
MG

Regis